

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

31(ND)/2016

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
25.05.2018**

**NAME OF THE COMPANY: Anil Goyal & Ors. V/s. M/s. Kalyan Polypacks
Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397-398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	Present for the petitioner:	Mr. Krishendu Datta, Mr. Sonam Sharma, Ms. Srishty & Mr. Shantanu Parashar, Advocates		
	Present for the Respondent:	Mr. Manish Aggarwa & Mr. Mohit Goyal, Advocates		

ORDER

In view of the Special Bench to be constituted, no time is left. Renotify this case on 31st July, 2018.

s-d-

**(Deepa Krishan)
Member (T)**

s-d-

**(Ina Malhotra)
Member (J)**